

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 37/RP/2016

Subject : Review of the order dated 12.5.2016 in Petition No. 534/TT/2014.

Date of Hearing : 6.12.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited and 16 others

Parties present : Ms. Swapna Seshadri, Advocate, PGCIL
S.K. Venkatesan, PGCIL
Shri Rakesh Prasad, PGCIL
Shri M.M. Mondal, PGCIL
Shri K.K. jain, PGCIL
Shri S.S. Raju, PGCIL
Shri S. Vallinayagam, TANGEDCO

Record of Proceedings

Learned counsel for the review petitioner sought time to file rejoinder to the reply filed by TANGEDCO.

2. The Commission directed the review petitioner to submit the year wise and asset wise IEDC details for Asset I and Asset II separately and details of discharge of IEDC in case of Asset I and Asset II separately on affidavit by 19.12.2016 with a copy to the respondents. The Commission further directed the parties to complete pleadings by 2.1.2017 and observed that no further extension to time will be allowed.



3. The Commission directed to list the review petition on 3.1.2017 for final arguments.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

